## GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

## LOK SABHA UNSTARRED QUESTION NO. 1244

ANSWERED ON 28.07.2025

#### TRAINING COURSES FOR SPECIALLY ABLED UNDER CTS

#### 1244 SHRI SASIKANTH SENTHIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether specialised training courses of more than two years' duration are being offered for specially abled individuals under the Craftsmen Training Scheme (CTS) and if so, the details thereof:
- (b) the employment rate of trainees from short-term courses in the Government Industrial Training Institutes (ITIs) since 2020, particularly in top performing States;
- (c) the amount and eligibility criteria for monthly stipends provided to ITI students under the said scheme; and
- (d) whether there are any plans to introduce courses aligned with National Skills Qualification Framework levels above Level 4 and if so, the details thereof?

#### **ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a). Sir, Directorate General of Training (DGT), under the Ministry of Skill Development and Entrepreneurship (MSDE) implements the Craftsmen Training Scheme (CTS) through a nationwide network of Industrial Training Institutes (ITIs), catering to the youth of the country.

Under Craftsmen Training Scheme, training is currently being offered in 169 trades, all of which are aligned with the National Skill Qualification Framework (NSQF), each with a dedicated curriculum. The duration of training ranges from six months to two years. The courses have been designed to impart basic skills and knowledge in the respective trades so as to prepare the trainees for employment as a semi-skilled/skilled worker. These courses are available to various categories of Persons with Disabilities (PwDs) based on the eligibility criteria of each course. Out of the 169 courses, five courses have been specifically designed for specially abled persons as detailed at Annexure-I.

(b). Under the PMKVY scheme, some Government ITIs have also been registered as PMKVY Training Centres to conduct short-term training courses.

The state-wise and year-wise details of overall trainees placed, as well as specially-abled trainees placed over the last five years for short-term courses under the PMKVY scheme, are at Annexure-II and Annexure-III, respectively.

(c). The financial control and day-to-day administration of Industrial Training Institutes (ITIs) fall under the jurisdiction of the respective State Governments / Union Territory Administrations, while policy matters such as setting the criteria for affiliation, conducting examinations, issuing certifications, and designing curricula are the responsibilities of the Central Government.

No stipend is provided by the Ministry of Skill Development and Entrepreneurship (MSDE) to ITI trainees. However, State Governments may provide stipends to ITI trainees through their own initiatives.

(d). The Union Cabinet has approved a National Scheme for upgradation of 1,000 (One Thousand) Industrial Training Institutes (ITIs) and establishing of 05 (five) National Centres of Excellence (NCOEs) for skill development. The total outlay of the scheme is ₹60,000 crore. Under the scheme, the course content and design is proposed to be aligned with industry skill requirements, and new courses are also proposed to be introduced to address the skill needs of emerging areas, including introduction of higher NSQF-level courses, with the objective of creating a future-ready skilled workforce to meet the evolving needs of India's economy and enhance industrial value addition.

# ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 1244 ANSWERED ON 28.07.2025.

### **Courses for specially abled under Craftsmen Training Scheme (CTS)**

SI. No.	Name of the Course	Duration	NSQF Level
1	Computer Operator and Programming Assistant	1 Year	Level - 3
2	Cutting and Sewing	1 Year	Level - 3
3	Desktop Publishing Operator	1 Year	Level - 3
4	Hair and Skin Care	1 Year	Level - 3
5	Metal Cutting Attendant	2 Years	Level - 3

## ANNEXURE II & ANNEXURE III REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 1244 ANSWERED ON 28.07.2025.

**Annexure-II** 

The state-wise and year-wise details of overall trainees' placed under Short Term Courses of PMKVY Scheme.

State/UT	FY-20- 21	FY-21- 22	FY-22- 23	FY-23- 24	FY- 24-25	FY- 25-26	Total
Andaman And							
Nicobar Islands	-	-	-	-	-	-	_
Andhra Pradesh	7,555	7,100	333	-	-	-	14,988
Arunachal Pradesh	2,774	5,517	2,328	88	-	-	10,707
Assam	9,926	11,754	5,127	27	-	-	26,834
Bihar	11,493	15,841	2,855	-	-	-	30,189
Chandigarh	1,851	402	73	-	-	-	2,326
Chhattisgarh	1,222	568	706	9	-	-	2,505
Delhi	7,510	3,742	212	-	-	_	11,464
Goa	17	47	-	-	-	_	64
Gujarat	10,911	2,073	1,302	13	-	-	14,299
Haryana	7,957	4,008	160	-	-	-	12,125
Himachal Pradesh	2,021	1,580	574	-	-	-	4,175
Jammu And Kashmir	7,556	2,126	1,680	41	-	-	11,403
Jharkhand	1,606	2,276	1,047	-	-	-	4,929
Karnataka	5,030	6,119	134	-	-	-	11,283
Kerala	1,213	3,094	829	38	-	-	5,174
Ladakh	67	-	119	-	-	-	186
Lakshadweep	_	-	-	-	-	-	_
Madhya Pradesh	16,010	12,649	4,217	26	-	-	32,902
Maharashtra	8,830	7,089	520	67	-	-	16,506
Manipur	4,661	3,064	540	-	-	-	8,265
Meghalaya	1,604	4,871	1,937	-	-	-	8,412
Mizoram	1,438	1,627	116	-	-	-	3,181
Nagaland	2,836	763	376	-	-	-	3,975
Odisha	3,704	4,211	293	-	-	-	8,208
Puducherry	2,128	748	69	-	-	-	2,945
Punjab	17,251	9,537	889	-	-	-	27,677
Rajasthan	17,189	14,328	2,754	-	-	-	34,271
Sikkim	1,479	893	165	-	-	-	2,537
Tamil Nadu	6,016	3,865	1,311	-	-	-	11,192
Telangana	6,724	4,941	408	-	-	-	12,073
The Dadra And							
Nagar Haveli And	230	32	-	-	-	-	262
Daman And Diu							
Tripura	1,420	2,468	1,373	-	-	-	5,261
Uttar Pradesh	29,901	17,547	4,477	-	-	-	51,925
Uttarakhand	9,026	3,949	364	-	-	-	13,339
West Bengal	6,946	5,333	766	-	-	-	13,045
Total	2,16,102	1,64,162	38,054	309	-	-	4,18,627

The state-wise and year-wise details of specially abled trainees' placed under Short Term Courses of PMKVY Scheme.

State/UT	FY-20-	FY-21-	FY-22-	FY-23-	FY-24-	FY-25-	Total
	21	22	23	24	25	26	
Andaman And Nicobar							
Islands	-	-	-	-	-	-	_
Andhra							
Pradesh		6					6
Arunachal	-	0	-	-	-	-	0
Pradesh							
	-	-	-	<del>-</del>	<del>-</del>	<del>-</del>	-
Assam	- 440	- 00	-	-	-	-	400
Bihar	113	86	-	-	-	-	199
Chandigarh	-	-	-	-	-	-	-
Chhattisgarh	-	-	-	-	-	-	-
Delhi	23	-	-	-	-	-	23
Gujarat	1	-	-	-	-	-	1
Haryana	128	232	-	-	-	-	360
Himachal							
Pradesh	1	-	-	-	-	-	1
Jammu And	00	50					444
Kashmir	92	52	-	-	-	-	144
Jharkhand	-	-	-	-	-	-	-
Karnataka	20	-	-	-	-	-	20
Kerala	-	-	-	-	-	-	-
Madhya	144	90	-	-	_	_	234
Pradesh							
Maharashtra	-	-	-	-	-	-	-
Manipur	-	-	-	-	-	-	-
Meghalaya	1	-	-	-	-	-	1
Mizoram	-	-	-	-	-	-	-
Nagaland	-	-	-	-	-	-	-
Odisha	-	40	-	-	-	-	40
Puducherry	1	1	-	-	-	-	2
Punjab	200	106	-	-	-	-	306
Rajasthan	940	1,115	-	-	-	-	2,055
Sikkim	-	-	-	-	-	-	-
Tamil Nadu	246	-	2	-	-	-	248
Telangana	-	-	-	-	-	-	-
Tripura	-	-	-	-	-	-	-
Uttar	515	687	_	_	_	_	1,202
Pradesh	010	001	_	_			1,202
Uttarakhand	-	-	-	-	-	-	-
West	2	_	_	_	_	_	2
Bengal			_				
Total	2,427	2,415	2	_	_	_	4,844

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